

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

9.

C.P.(CAA)/58(MB)/2023
c/w C.A.(CAA)/126(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 04.07.2024

NAME OF THE PARTIES: Golden Porch Entertainment Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Altaf Shaikh, Asst. Director, Representative of the Regional Director, Western Region, Mumbai present. CA Ankit Pitti, Ld. Authorised Representative of the Applicant Companies present (VC).
2. On 04.04.2024, Counsel for the Income Tax Department appeared and sought four weeks' time to file report but has not filed till date. Both RD and IT Dept. are given final chance to file report.
3. List this matter on 25.07.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)